

**GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES**

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**LOK SABHA  
UNSTARRED QUESTION NO. 2622  
TO BE ANSWERED ON THE 1<sup>st</sup> AUGUST, 2017**

**Delay in Payment of Salary in PSUs.**

**2622. SHRI BHEEMRAO B. PATIL:**

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether salary is not being paid or there has been delay in salary payment to employees in several Public Sector Undertakings (PSUs) for the last few months;
- (b) if so, the names of such PSUs and the number of affected employees whose salary has not been paid and the total amount of salary outstanding till date;
- (c) the reasons for non payment of salary to the said employees on time and the steps taken/being taken to deal with these cases;
- (d) whether the Government has any proposal to privatise all the PSUs and to sell their assets for payment of their liabilities; and
- (e) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC  
ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) to (c) The Central Public Sector Enterprises(CPSEs) are under administrative control of their respective Ministries/Departments. Department of Public Enterprises does not maintain information regarding day to day activities of CPSEs including delay in payment of salary to employees of CPSEs.

(d) & (e) As per the information received from Department of Investment and Public Asset Management (DIPAM) there is no proposal at present to privatize all the PSUs and to sell their assets for payment of their liabilities.

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